

Pradesh, Jammu and Kashmir, Uttarakhand and hilly areas of West Bengal, Transport Subsidy on Movement of Seeds is provided under Sub-Mission on Seeds & Planting Material (SMSP).

As per Union Budget Announcement, 2018-19, Government has announced for development and upgradation of existing rural haats into Gramin Agricultural Markets (GrAMs). This will provide farmers facility to make direct sale to consumers and bulk purchasers which will reduce the logistic cost.

The Government is providing support to farmers for development of agricultural marketing infrastructure in the country through the scheme of "Agricultural Marketing Infrastructure (AMI)", which is a sub-scheme of Integrated Scheme for Agricultural Marketing (ISAM). Under AMI Scheme, Refrigerated Van as a transport vehicle is eligible for subsidy assistance for Integrated Value Chain (IVC) projects.

Mission for Integrated Development of Horticulture (MIDH) provides assistance for development of post harvest management and marketing infrastructure such as cold storage facilities, ripening chamber, pack houses, reefer vehicles to farmers to improve marketability of their produce.

Further, in order to develop the infrastructure in farming sector including that of distribution logistics, the Government is implementing Rashtriya Krishi Vikas Yojana-Remunerative Approaches for Agriculture and Allied Sector Rejuvenation (RKVY-RAFTAAR) Scheme.

Government has introduced National Agriculture Market (e-NAM) scheme wherein trading of agriculture and horticulture commodities is carried out by transparent price discovery method for produce of farmers through competitive online bidding system. A logistic module has been provided on e-NAM platform to provide efficient logistic facility for inter-mandi and inter-state trade on e-NAM platform.

The Government has formulated and released model Agricultural Produce and Livestock Contract Farming & Services (Promotion & Facilitation) Act, 2018 which will facilitate reduction in supply chain for optimizing logistics.

(c) In view of (a) and (b) above, the question does not arise.

Schemes to encourage organic fertilizers

2915. SHRI KAMAKHYA PRASAD TASA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the schemes and plans of the Ministry to encourage the use of organic fertilizers;
- (b) the total amount and combination of chemical fertilizers that is used in the crops per year in the country, the details thereof; and
- (c) the measure undertaken by the Ministry to reduce the use of chemical fertilizers, weedicides and herbicides in the country?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) Government has been encouraging production and use of organic fertilizers under various programmes:

- **Paramparagat Krishi Vikash Yojana (PKVY):** ₹ 31,000/ha/ 3 years is provided to the farmers directly through DBT for organic inputs production/ procurement.
- **Mission Organic Value Chain Development for North Eastern Region (MOVCDNER):** Farmers are given assistance of ₹ 25000/ha/3 years for both on-farm and off-farm organic inputs.
- **Capital investment Subsidy Scheme (CISS) under Soil Health Management Scheme:** 100% assistance is provided to State Government/Government agencies for setting up of mechanized fruit/vegetable market waste/Agro waste compost production unit up to a maximum limit of ₹ 190.00 Lakh/unit (3000 Total Per Annum TPA capacity). Similarly, for individuals/private agencies assistance up to 33% of cost limit to ₹ 63 lakh/unit as capital investment is provided.
- **City Compost-** Market Development Assistance @ ₹ 1500/- per metric ton (MT) is provided to Fertilizer Companies for sale of City Compost.
- **Indian Council of Agricultural Research (ICAR)** has developed technology to prepare various types of organic manures such as phosphocompost, vermicompost, bio-enriched compost, municipal solid waste compost, etc. from various organic wastes. ICAR also imparts training, organizes front-line demonstration etc. to educate farmers on use of organic inputs.

(b) The quantum of major fertilizers consumed in the country during last three years is given below:

(Unit: Lakh MTS)

Years	UREA	DAP	MOP	COMPLEX	SSP	Total Products
2016-17	296.14	89.64	28.63	84.14	37.57	536.11
2017-18	298.94	92.94	31.58	85.96	34.39	543.81
2018-19	313.98	92.08	29.53	90.88	35.61	562.08

Source: State Governments

(c) Government is advocating soil test based integrated Nutrient Management (INM) to promote judicious use of fertilizers. Integrated Pest Management (IPM) approach is being promoted to educate the farmers about judicious use of chemical pesticides and to recommend use as per the directions prescribed on the label and leaflets. Pesticides including weedicides or herbicides are registered for manufacture, import and for use in the country after evaluating its safety to human health, animals and environments

A combined "Fertilizer Application Awareness Programme" was jointly organized by DAC&FW, DARE and DOF. The inaugural Awareness Campaign was launched by Hon'ble Minister of Chemicals & Fertilizers and Hon'ble Minister of Agriculture & Farmers Welfare at Delhi, ICAR Head Quarters on 22nd October, 2019 which was attended by large number of farmers.

Working of Kisan Seva Kendras

†2916. SHRIMATI SAMPATIYA UIKEY:

SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI CHHAYA VERMA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether it is a fact that Kisan Seva Kendras operating in the country are deviating from their objective and are working only for the benefit of selected influential farmers which has led to frustration among the small and marginal farmers;

(b) if so, whether the Ministry would consider developing a mechanism to enhance access to the Kisan Seva Kendras operating in the country, along with the details thereof; and

†Original notice of the question was received in Hindi.